

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH

COURT No.1

(through hybrid mode)

ITEM No. 121

CA No.703/2019,IA No.798/2022

CP (IB) No.64/Chd/Hry/2018

(Admitted)

IN THE MATTER OF:-

Durga Enterprises

...Petitioner

Versus

SRS Meditech Ltd.

...Respondent

Under Section: 9, IBC 2016, 66(1) and 60(5)

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 10.06.2024.

Tanvi
24.04.2024

Sd/-
Court Officer